## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TP (HC) /CAA/18, 19, 20, 21/2017

NAME OF THE TRANSFEROR

: SRI SATHU AGRO FARMS PVT LTD

ARUPPUKOTTAI BRICKS WORKS & BUILDING

CONSTRUCTIONS PVT LTD,

SRI VAIGAI TRANSPORTS PVT LTD

NAME OF THE TRANSFERRE

: SHRI GOVINDARAJA TEXTILES PVT LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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**ORDER** 

PCS representing on behalf of all the companies present. As the time of the court is over, the case is adjourned to tomorrow for arguments. Put up on 13.4.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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APPLICATION NUMBER

PETITION NUMBER

: CA/2(IB)/CB/2017

NAME OF PETITIONER(S)

: CAPEGEMINI TECHNOLOGY SERVICES INDIA LTD

NAME OF THE RESPONDENTS (S)

: REAL VALUE PROMOTERS PRIVATE LIMITED

**UNDER SECTION** 

: Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

T. R. Bhaskai Vikiam P. Jain & Coursel for Petitioner Sheeti kishnan

## **ORDER**

Counsel for the Petitioner present. As the time of the court is over, the case is adjourned to tomorrow for arguments. Put up on 13.4.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

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